

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/287(KB)2023
IA(COMPANIES.ACT)/123(KB)2024, IA(COMPANIES.ACT)/98(KB)2024,
IA(COMPANIES.ACT)/188(KB)2023, IA(COMPANIES.ACT)/62(KB)2024,
IA(COMPANIES.ACT)/214(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	MR. KARAN SINGH GREWAL VS CALCUTTA CRICKET & FOOTBALL CLUB
UNDER SECTION	SEC. 97(1) SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance via video conference/physically

For Petitioners

Mr. Joy Saha, Sr. Adv.
Mr. Krishnaraj Thakkar, Adv.
Mr. Sanjay Ginodia, Adv.
Mr. Soumya Roy Chowdhury, Adv.
Mr. Aditya Kanodia, Adv.
Ms. Pubali Sinha, Adv.
Mr. Zeeshan Haque, Adv.
Ms. Suparna Sardar, Adv.
Ms. S. Mitra, Adv.

For the respondent nos. 2,3,4,7,8,9,10 and 11

Mrs. Manju Bhuteria, Adv.
Ms. Meenakshi Manot, Adv.
Ms. Shreya Choudhary, Adv.

For R14

Mr. Abhrajit Mitra, Sr. Adv.
Mr. D. N. Sharma, Adv.
Mr. Shaunak Mitra, Adv.
Mr. Debayan Sen, Adv.

For R1

Mr. Ratnanko Banerji, Adv.

Mr. Rishav Banerjee, Adv.

Ms. S. Banerjee, Adv.

Ms. R. Goyal, Adv.

For R12

Ms. Urmila Chakraborty, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.
2. Post this matter for continuation of arguments on 22.07.2024. Parties are directed to file written notes of arguments before the next date of hearing.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)